GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:5742 ANSWERED ON:30.04.2010 AFFORDABLE HOUSING Singh Chaudhary Lal

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a): whether the Government has launched any scheme of Affordable Housing in Partnership and provides Central assistance thereunder:
- (b): if so, the details thereof;
- (c): the outlay under the scheme alongwith the funds allocated, released and expenditure incurred as reported by the State Governments/Union Territory Administrations during each of the last three years and the current year, State/UT-wise;
- (d): the target fixed and achieved in building affordable houses under the said scheme, State/UT-wise;
- (e): whether the scheme is applicable to all the cities across the country; and
- (f): if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b): Yes, Madam. The Government has launched a new scheme of Affordable Housing in Partnership for increasing the stock of affordable houses for Economically Weaker Section(EWS)/Lower Income Group (LIG)/Middle Income Group(MIG) with at least 25% for EWS category. The Scheme aims at partnership between various agencies/ Government/ parastatals/ Urban Local Bodies/ developers.

This Scheme is a part of the Jawaharlal National Urban Renewal Mission (JNNURM).

- (c) & (d): The Additional Central Assistance committed for the scheme is Rs. 5000 crore- for construction of one million affordable houses. No fund has been released as on date.
- (e) & (f): The scheme is primarily applicable to the 65 cities, covered under the Sub- Mission Basic Services to the Urban Poor (BSUP) component of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Other cities of population above 5 lakhs could be considered during implementation with approval of the National Steering Group for JNNURM, if adequate number of projects is not forthcoming from the 65 cities. However, project proposals from non-BSUP towns could be considered for sanction based on a review of the implementation of the Scheme by the Ministry of Housing & Urban Poverty Alleviation after two years.